THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes, Sir.

(b) Diversion of 155/156 Tinsukia Mail via Gaya has not been found operationally feasible for want of requisite line capacity on the saturated Grand Chord section.

Supply of cooking gas on priority basis on medical grounds

*418. SHRIMATI PRATIBHA SINGH: SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of PETROLEUM be pleased to state:

- (a) what is the number of applications made on medical grounds and sponsored by Members of Parliament, and Metropolitan Councillors for supply of new gas connections in Delhi pending with the Indian Oil Corporation; and
- come first served' basis?

LPG connections in Delhi. Availability of connections are given by the dealers strictly on the 'first come first served' basis. In a few Members of Metropolitan Council are also Research Development Corporation. considered for such priority allotment. The number of cases sponsored on medical grounds by Members Parliament/Metropolitan Councillors pending with Indian Oil Corporation Limited is at present 95.

Process/technical know-how developed by the Research and Design Organisation, Lucknow

*419. SHRI GANESH LAL MALI: SHRI SAT PAUL MITTAL: Will the Minister of RAILWAYS be pleased to state:

- (a) the particulars of the process/tech nical know-how, developed so far by the Research and Designs Organisation, Lucknow; and
- (b) the particulars of the process/tech nical know-how, which has been offered for commercial exploitation and the terms, and conditions attached therewith?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) The activities of the Research, Design and Standards Organisation cover almost exclusively the field of railway transportation technology involving new designs, products maintenance practices etc. As these are meant for use on Indian railways only, patents are not normally taken for the process/ technical know-how developed by the organisation. However, in some individual cases the officers and staff of the organisation have been permitted to take out patents for certain technical processes. A list of these (b) whether connections are being pro- patents taken out during the last 10 years is vided on such applications strictly on 'first given at Annexure I of the statement placed on the Table of the House.

(b) Some of the processes/products de-THE MINISTER OF PETROLEUM (SHRI veloped in the Research Designs and Standards KESHAV DEO MALAVIYA): (a) and (b) Organisation which are of general interest have There is at present a heavy demand of new been licensed for Commercial exploitation to the National Re-earch Development LPG is inadequate to meet this demand in Corporation, New Delhi. The details of these full. There is, as a result, a heavy outstanding patents are contained at Annexure II of the list of new applicants placed on the waiting Statement placed on the Table of the House. list of different dealers in Delhi. All new Out of the total amount of premia and royalties received from the firms authorised by the National Research Development Corporation to cases, connections are being given by the exploit the processes, the Ministry of Railways Indian Oil Corporation on priority. Cases receive 70 per cent as its share, the remaining sponsored by Members of Parliament and 30 per cent being the share of National

Annexure I Processes developed in the Research, Designs and StanLards Organisation and patente during the last 10 years

		,	<u> </u>	
	Title	Patent No	Date Date	Country
1.	Suspension system for vehicles particularly goods and coaching of stock of railways	128100	19-08-1970	India 🖖
2.	Coupler mechanism for railway rolling stock	110701	18-05-1967	India (in
3.	Planked bogie with long travel springs and load variable friction damping for use in bogie freight stock of railways	129572	11-12-1970	India 🚎 ,
4.	Automatic and universal centre Buffer coup- ler for application to Railways Rolling Stock	129965	11-01-1971	India
5.	Suspension system for Bogies	138573	16-02-1973	India
6.	Suspension system for Railway Rolling Stock	138572	16-02-1973	India
7.	Semi-automatic Anchoring & Locking Device for containers used in rail for Road Vehicles	114770	28-02-1968	India
8.	Retractable Anchoring & Locking Device for locking the containers on to Rail & Road Vehicles	131472	24-05-1971	India
9.	Press-in type Door Lock for doors provided on Railways Rolling Stock, containers & Road Vans	131473	24-07-1971	India
10.	An electronic high speed and fails of latched relay	131944	09-02-1974	India
11.	An Inductive vehicle detection system	131946	01-12-1973	India
12.	Circuit for point Detection Relay for detec- ting the position of the points in a rail track	133990	28-09-1973	India
13.	Railway Track Circuiting Relays	133991	28-09-1973	India
14.	Emulsifiable Oil composition of using CNSL	105999	02-07-1966	India
15.	Primers based on calcium chromate	106186	15-07-1966	India
16,	Nonionic surfactants from CNSL	111326	. i .	India
17.	Development of filler rods for welding of leaded bronze castings	117640/F	' _	India
18.	Improvements in or relating to the ancilliary pieces employed in welding of rail joints by metal arc process	119414		Iodia (m. 27500)
19.	Cashew Nut shell liquid epoxy resin coal tar pitch/bitumen coatings	126126	or Stig Broker out	India
20.	Activated calcium chromate pigment	131393		India
21.	Improvement in/or relating to the process of obtaining pigment based on red mud, cal-	127189	en e	India
	cium oxide and/or calcium carbonate and		in the second second	s. Tr rea
22.	chromic acid	122062	្ត ខេត្តស្រី - ខេត្តស្រី	Olicator _i - Tadia
ZZ.	Emulsions of coal tar pitch/bitumen epoxy resins including CNSL epoxy resin	133862	ar dri	India
23.	IRN 202 clip	133862	13-11-1970	U.K.

to Questions

Title P.		Patent No.	Date	Country
24.	IRN 202 clip	70-42339	23-11-1970	Franch
25.	IRN 202 clip	3696998	10-10-1972	U.S.A
26.	IRN 202 clip	900855	23-07-1970	Italy
27.	IRN 202 clip	2036579	24-07-1970	W. Germany
28.	IRN 202 clip	450012	25-04-1970	Australia
29.	IRN 202 clip	115529	20-04-1968	India
30.	IRN 304 clip	116127	29-05-1968	India
31.	Road-cum-rail vehicle	119049	17-12-1968	India
32.	Road-cum-rail cycle	119125	23-12-1968	India
33.	Window frame for Railway Carriages and other transport vehicles.	130249	12-02-1971	India

Notes: (i) Applications for the 2 patents are pending.

(ii) Patent No. for 3 patents have not yet been allotted.

Annexure II

Particulars of patents developed in the Research, Designs and Standards Organisation offered for Commercial exploitation through the National Research Development Corporation

Description		Patent No.	
1.	Improvements in or relating to emulsification of bitumens including non emulsifiable bitumen (based on CNSL and bitumen etc.).	56192	
2.	Emulsions of cashew nut shell liquid resins and polymerised cashew nut shell liquid.	60512	
3.	Cashew nut shell liquid dispersion resins	60513	
4.	De-rusting and surface treatment of ferrous surfaces and their temporary protection based on tannins	60584	
5.	Epoxy resins from CNSL resins	65867	
6.	Cashew nut shell liquid epoxy resin coal tar pitch/bitumen coatings	127126	

Pesticides manufacturing companies

*420. SHRI SANAT KUMAR RAHA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the names of pesticides manufacturing foreign companies operating in the country;
- (b) the number of Indian companies manufacturing pesticide along with their capacity utilisation;
- (c) the total annual requirement of agricultural pesticides in the country; and

(d) the quantity, value and items of pesticides imported during the year 1975-76?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Basic pesticides manufacturing foreign majority companies operating in India are Cynamid (India) Ltd., Alkali and Chemical Corporation of India, Ciba Geigy of Inida Ltd., Bayer (India) Ltd., Sandoz (India) Ltd., and Indofil Chemicals Ltd.

(b) Thirteen Indian/Indian majority companies are presently engaged in the manufacture of basic pesticides. As against